

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4446 OF 2005

MAKHAN SINGH (d) BY LRS.

Appellant (s)

VERSUS

KULWANT SINGH  
pondent

Res

(s)

WITH C.A. NO.4455 OF 2005

Date: 30.3.2007 These appeals were called on for judgment today.

For Appellant(s)

Ms. Kamini Jaiswal, Adv.

For Respondent(s)

Dr. Kailash Chand, Adv.

Hon'ble Mr. Justice H.S. Bedi pronounced the judgment of the Bench

comprising Hon'ble Mr. Justice B.P.Singh and His Lordship.

The Civil appeal No.4455 of 2005 is allowed and the Civil Appeal

No.4446 of 2005 is dismissed in terms of the signed judgment.

(Sukhbir Paul Kaur)

Court Master

(Vijay Dhawan)

Court Master

(Signed Non Reportable Judgment is placed on the file)